

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16291/2004

(From the judgement and order dated 01/05/2003 in WP No. 40/2000 of the HIGH COURT OF M.P. AT GWALIOR)

MAHESH GUPTA & ORS.

Petitioner(s)

VERSUS

YASHWANT KUMAR AHIRWAR & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP, exemption from filing O.T. and with prayer for interim relief)

WITH

SLP(C) NO. 19391 of 2004

(With appln(s) exemption from filing O.T. and with prayer for interim relief)

SLP(C) NO. 20321 of 2004

(With prayer for interim relief)

Date: 06/08/2007 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr. Sushil Kumar Jain,Adv.

Mr. H.D. Thanvi,Adv.

Mr. Sarad Singhania,Adv.

Mr. Puneet Jain,Adv.

Mr. Christi Jain,Adv.

Mr. Piyush Jain,Adv.

Ms. Pratibha Jain,Adv.

Mr. Raj Kumar Gupta,Adv.

Ms. Mridula Ray Bharadwaj,Adv.

Ms. Vibha Datta Makhija,Adv.

For Respondent(s) Mrs. B. Sunita Rao,Adv.

Mr. Rajesh Srivastava,Adv.

Mr. B.S. Bandhit,Adv.

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UPON hearing counsel the Court made the following
ORDER

Delay condoned.

After hearing learned counsel for the parties at length, the Court reserved its judgment.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER